

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
LOK SABHA**

**STARRED QUESTION NO. \*329  
TO BE ANSWERED ON 09.08.2016**

**\*329. PROPOSAL FOR INCLUSION IN SC LIST**

**SHRI BALABHADRA MAJHI**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has received proposals from various State Governments including Odisha to include more communities including Mangale Community of Nabarangpur, Malkangiri, Rayagada, Naupada Districts in the Central List of Scheduled Castes;
- (b) if so, the details of proposals received and the present status thereof, State and community-wise; and
- (c) the reasons for delay in finalisation of the proposals along with the steps being taken to expedite the same?

**ANSWER**

**MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI THAAWAR CHAND GEHLOT)**

- (a) to (c) A Statement is laid on the Table of the House.

Statement referred in reply to Starred Question No. 329 for answer on 09.08.2016 by Shri Balabhadra Majhi, M.P. regarding proposals for inclusion in SC list

(a) to (c): State and community –wise details of proposals for inclusion in list of Scheduled Castes received during last two years and current year are as under:-

S. No.	Name of the States/UTs	Names of communities
1	2	3
1	Bihar	(1)Mallah, (2) Nai, (3) Rajbhar (4) Bind, (5) Dhanuk, (6) Khatwe (7) Bhuimali, Jalia Kaibarta, Namasudra, Sunri, Pod,(Bengali displaced ) (8) Baheliya
2	Chhattisgarh	(1) Dangchagha, Dangchagaha Nat, Dangchagha, (2) Chandar
3	Haryana	(1)Aheria, Aheri, Hari, Heri, Thori, Turi, Naik, Nayak (2)Rai Sikh, (3) Dhobi, Dhobi Rajak (4) Banjara, Banzara
4	Karnataka	Kotekshatriya, Kotegar, Kolegar, Koleyava, Ramkshatriya, Koteyara, Serugar, Servegar
5	Kerala	Kudumbi
6	Maharashtra	Kaikadi ( removal of area restriction)
7	Odisha	(1)Sualgiri, Swalgiri, (2) Radhi, Niari, Niyari, (3) Ghani, (4) Girigiria, Girigira,, Gingira, (5) Mahara, Mohara, Mohra, Mahra Mangali ( Not Mangale) ( removal of area restriction) Mirgan ( removal of area restriction)
8	Uttar Pradesh	Namasudra, Poundra, Pond, etc. ( Bengali displaced persons).
9	West Bengal	Chain ( removal of area restriction)

The Government has laid down Modalities in June 1999, as amended in June 2002 for deciding claims for inclusion in, exclusion from and other modifications in the list of Scheduled Castes (SCs). Only such proposals of the State Governments/ Union Territory Administrations, which have been agreed to both by the Registrar General of India (RGI) and the National Commission for Scheduled Castes (NCSC) are processed further for amending legislation as stipulated in clause (2) of Article 341 of the Constitution of India. The above proposals have been processed in accordance with afore said Modalities. The details of action taken State-wise and community –wise are given in the Annexure.

## Annexure

State and community –wise details of action taken on the proposals for inclusion in list of Scheduled Castes received during last two years and current year are as under:-

State	Name of community
<b>A. Proposals included in the list of Scheduled Castes</b>	
1. Haryana	(1) Aheria, Aheri, Hari, Heri, Thori, Turi, (2) Rai Sikh
2. West Bengal	Chain
<b>B. Proposals referred to Registrar General of India ( RGI) for comments</b>	
1. Bihar	Baheliya
2. Odisha	(1) Radhi, Niari, Niyari, (2) Ghani, (3) Girigiria, Girigira,, Gingira, (4) Mahara, Mohara, Mohra, Mahra
3. Uttar Pradesh	Namasudra, Poundra, Pond, etc. ( Bengali displaced persons)
<b>C. Proposals referred back to the concerned State Governments for further justification in the light on observations of RGI</b>	
1. Bihar	(1) Bind, (2) Dhanuk, (3) Khatwe, (4) Bhuimali, Jalia Kaibarta, Namasudra, Sunri, Pod, (Bengali displaced persons)
2. Chhattisgarh	(1) Dangchagha, Dangchagaha, Nat Dangchagha (2) Chandar
3. Haryana	(1) Dhobi, Dhobi Rajak, (2) Banjara, Banzara
4. Karnataka	Kotekshatriya, Kotegar, Kolegar, Koleyava, Ramkshatriya, Koteyara, Serugar, Servegar
<b>D. Proposals referred back to State Governments with a request to substantiate their recommendation with ethnographic details</b>	
1. Kerala	Kudumbi
2. Odisha	(1) Mangali ( 2) Mirgan
<b>E. Proposals rejected</b>	
1. Bihar	(1) Mallah, (2) Nai, (3) Rajbhar
2. Haryana	Naik, Nayak
3. Maharashtra	Kaikadi
<b>F. Proposal recommended both by RGI and NCSC</b>	
Odisha	Swalgiri, Sualgiri